

Name of the Corporate Debtor: LAVASA HOTEL LIMITED; Date of Commencement of CIRP: 06-09-2022; List of Creditors as on: 11-12-2022; Name of IP: PRAMOD KUMAR DOKANIA; Process Number: 1; Last 5 digit of registration number: 13062

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	57885831	1	57016110	13.98	0	869721	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	288715970	1	274715970	67.36	0	14000000	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	15	2379230	15	1659620	0.41	0	719610	0	Annexure 6
7	Operational creditors (Government Dues)	3	10131021	3	8027565	1.97	0		2103456	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	71304680	20	66108213	16.21	0	1024507	4171959	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	281250	1	281250	0.07	0	0	0	Annexure 9
Total		41	430697982	41	407808728	100.00	0	16613838	6275415	